

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. NO. 2572/2020

(S.C NO. 1701 OF 2019 ON THE FILE OF THE ADDITIONAL SESSIONS
COURT-II, THIRUVANANTHAPURAM)

(CRIME NO.6 OF THIRUVANANTHAPURAM EXCISE CIRCLE)

PETITIONER/ACCUSED NO. 2

ANWAR SADATH

AGED 31 YEARS, S/O ALI

CHERUTHADATHIL HOUSE

VAZHAKALA, KAKKANAD

ERNAKULAM DISTRICT 682 021

BY ADV. SHRI SOORI. M.B (S-3087) (K/310/2015)

RESPONDENT/COMPLAINANT

STATE OF KERALA REP. BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.

SRI. AJITH MURALI, PP

SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A. No. 2572 of 2020

Dated this the 8th day of May, 2020

ORDER

When this Bail Application came up for consideration, the counsel for the petitioner submitted that he may be allowed to withdraw this bail application.

Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

MMG